123 Written Answers

APRIL 6, 1992

Kerala Government pending with the Union Government regarding the construction of tourist lodges, hotels and yath niwas;

(b) the reasons for delay in giving clearance to these project; and

(c) the financial assistance provided to Kerala during 1991-1992 and project for 1992-1193 in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) and (b). No proposal construction of Hotels and yatri Niwases were identified for central financial assistance during 1991-92. However, three scheme, namely . Island resort at Pathiramanal, Tounst Huts as Veli and water side amenity at Ochira were kept pending as they could not be sanctioned during the yearfor want of complete poroject proposals.

(c) Einancial assistance is extended to the State Governments on the basis of specific proposals received from them, dependent upon availability of funds, their merits and inter-se periorities For the year 1991-92, Rs. 305. 49 lakh have been sanctioned for tourism project in Kerala. For the year 1992-93, financial assistance will on the basis of parameters outlined above.

Losses by N. F. D. C.

6132. SHRIMATI VASUNDHARA RAJE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

(a) whether the National Film Development Corporation has been running into losses;

(b) if so, since when:

(c) the reasons for the losses, and

(d) the steps taken to improve the working of N F. D. C. ? THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) No, Sir.

(b) and (d). Do not arise.

Bansagar Project

6133. SHRI JAGAT VIR SINGH DRONA: Will the Minister of WATER RE-SOURCES be pleased to state

(a) whether according to a tripartite inter-state Bansagar Project agreement of 1973, storage capacity of Bansagar reservoirs was fixed as 4 MAF and whether the benefits and cost was to be shared by Madhya Pradesh and Uttar Pradesh and Bihar in the ratio of 2.1:1;

(b) whether the Union Government have cleared the Bansagar inter-State project;

(c) if not, the reasons thereof, and

(d) the time by which it is likely to be cleared and the details of funds aliotted?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYACHARAN) SHUKLA): (a) Yes, Sir

(b) The Planning Commission has given investment clearance to Bansagar Inter-State Project in 1978 at an estimated cost of Rs. 91.3 crores.

(c) and (d). Do not arise.

[Translation] Solar Energy in Bihar

6134. SHRI LALIT ORAON: SHRI RAMDEW RAM: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state: